

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	PREM KUMAR & CO VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. Rohit Sharma, Adv.] For Operational Creditor

Mr. Snehashis Sen, Adv.] For the Corporate Debtor

Mr. Donyal Ahmed, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Issue Notice. Notice accepted by Ld. Counsel appearing for the Corporate Debtor and seeks two weeks' time to file reply-affidavit, Vakalatnama & Board Resolution. Let the needful be done.
3. Post this matter for arguments on **15.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**